GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-45

TO BE ANSWERED ON- 04/12/2023

EKLAVYA MODEL RESIDENTIAL SCHOOLS

45. SHRI KRIPANATH MALLAH:

SHRIMATI JASKAUR MEENA:

SHRI MALOOK NAGAR:

SHRI TOKHEHO YEPTHOMI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the features of the Eklavya Model Residential Schools proposed to be set across the country;
- (b) the details of the funds sanctioned, allocated and utilized so far across the country including Assam, Rajasthan and Nagaland;
- (c) the details of the target set and achievements made so far along with its response;
- (d) whether the number of tribal students getting enrolled in EMRS throughout the country has been increased;
- (e) whether the Government proposes to open some more EMRS within the country including Assam, Rajasthan and Nagaland, if so, the details thereof;
- (f) whether there is any scheme to establish EMRS in every block across the country, if so, the details thereof, State-wise; and
- (g) whether the Government proposes to recruit teachers and supporting staff as well in these schools, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a): Ministry of Tribal Affairs is setting up Eklavya Model Residential Schools (EMRSs) across the country under the Central Sector Scheme of EMRS. The salient features of EMRS are as under:
 - i. Free quality education to tribal students ensuring their holistic and all-around development.
 - ii. Fully residential school for classes from 6th to 12th Standards with a strength of 480 students. Class 06th-10th: 2 sections with 30 students per section = 300 students and Class 11th-12th: 3 streams with 30 students per stream =180 students.

- iii. State-of-the-art infrastructure facilities (School, Labs, Hostel, Sports Facility, Staff Residences etc.)
- iv. Study materials and uniforms (including customized climatic clothing for hilly areas).
- v. Facilities for preparatory classes for competitive entrance examinations, remedial classes for weak students.
- vi. Special Nutritional requirements and provisions for menstrual hygiene (sanitary pads, incinerator, etc.) of girl students.
- vii. Scouts, Guides, NCC, School bands, and related activities.
- viii. Extra-curricular activities like dance, music, painting, trekking, excursions/exposure visits, study tours.
- ix. EMRS Cultural Fest and EMRS Sports Meet- National Level Annual Programmes.
- x. Centre of Excellence for Sports with state-of-the-art facilities for one identified individual sport and one group sport in each State/UT is in the pipeline.
- **(b):** National Education Society for Tribal Students (NESTS), the autonomous body under the Ministry to manage and implement the scheme of EMRS, has submitted the statement of funds sanctioned, allocated and utilized so far across the country including Assam, Rajasthan and Nagaland, which is placed at **Annexure-1**.
- (c): Ministry of Tribal Affairs had sanctioned 288 EMRSs under Article 275(1) and the target under the new central sector scheme of EMRS is to set up 452 EMRSs. As on date, a total number of 694 EMRSs have been sanctioned out of total 740 EMRSs.
- (d): Yes, there has been growth in number of tribal student enrolment in EMRSs from 1.05 lakhs in the academic year 2021-22 to 1.13 lakhs in 2022-23 and further to 1.19 lakhs (provisional) in the ongoing academic year 2023-24.
- (e) and (f): The scheme of Eklavya Model Residential Schools (EMRSs) was started as a Central Sector Scheme in the year 2018-19 to provide quality education to the tribal children in their own environment. Government decided to establish EMRSs in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). The EMRSs are being established at par with Navodaya Vidyalayas with special facilities for preserving local art and culture besides providing training in sports and skill development. Earlier, EMRSs were funded under the programme of Grants under Article 275(1) of the Constitution, which are being upgraded as per the new scheme. Cumulatively, Ministry has set the target of establishing 740 EMRSs to benefit about 3.5 lakh ST students by the year 2025-26. Presently, 694 EMRSs have been sanctioned out of the proposed 740 EMRSs. For remaining schools, states habeen asked to provide suitable land free from all encumbrances.

State-wise number of remaining EMRSs for establishment across the country, including Assam, Rajasthan and Nagaland is at **Annexure-2**. Additionally, to encourage tribal students and provide

them with a platform to enhance their talent/capabilities, 15 Centres of Excellence for Sports (CoE for Sports) are proposed to be established under EMRS scheme.

(g): Yes, NESTS published notification for the first phase of recruitment of teaching and non-teaching staff in EMRSs across the country through ESSE-2023 on 28th June 2023 and 18th July 2023 for:

- Total of 303 vacancies for the post of Principal
- Total of 2266 vacancies for the posts of PGT
- Total of 1493 vacancies for the non-teaching staff [JSA (759), Accountant (361) and Lab Attendant (373)]
- Total of 5660 vacancies for the posts of TGT
- Total of 669 vacancies for the post of Hostel warden [Male Warden (335) and Female Warden (334)]

CBSE is holding the recruitment test and the recruit for the above posts has been scheduled on 16th, 17th, 23rd and 24th of December 2023. The tentative schedule for the completion of the recruitment cycle for the first phase of recruitment is March 2024.

Annexure-1 Annexure-1 as referred in part (b) of the answer to Lok Sabha Unstarred Question No.45 dated 04.12.2023 raised by Shri Kripanath Mallah, Shrimati Jaskaur Meena, Shri Malook Nagar, Shri Tokheho Yepthomi regarding "Eklavya Model Residential Schools".

(Rs. in lakhs)

									8. m iakns) 23-24
	State/UT	2020-21		2021-22		2022-23		2023-24 (upto 21.11.2023)	
		Recurri		Recurri		Recurri		Recurri	
S.		ng	(For	ng	(For	ng	(For	ng	(For
			Construct	_	Construct	•	Construct	•	Construct
N.	State & I	Runnin	ion of	Runnin	ion of	Runnin		Runnin	ion of
		g of	Schools)	g of	Schools)	g of	Schools)	g of	Schools)
		Schools	~ 0110 013)	Schools	~ 0110 013)	Schools		Schools	20110013)
))))	
	Andhra	2,799.1		4,336.1		3,852.9		2,600.0	
1	Pradesh	2	3,400.00	3	10,255.15	8	8,747.59	0	2,927.27
	Arunacha								
2	l Pradesh (NE)	170.04	30.20	119.54	_	310.06	700.81	200.00	_
	Assam	170.01	20.20	117.01		310.00	700.01	200.00	
3	(NE)	-	750.00	_	1,800.00	-	1,433.65	_	587.79
4	Bihar	-	10.00	-	-	-	-	-	8.95
	Chhattisg	6,508.1		9,707.2		11,436.		5,000.0	
_	arh	2	460.00	4	3,552.42	84	7,999.09	0	3,404.15
	Dadra &								
1	Nagar								
6	Haveli	85.70	10.00	58.55	194.00	184.96	383.26	112.49	50.96
		4,684.4	71.40	1,000.0	60.00	7,623.4	2 465 40		1 477 01
	Gujarat	6	71.40	0	60.00	7	2,465.49	-	1,477.81
	Himachal Pradesh	255.06	_	599.11	_	483.18	_	632.89	_
	Jammu &	233.00		377.11		403.10		032.07	
9	Kashmir K	-	_	392.40	_	_	1,200.00	300.00	-
	Jharkhan	1,641.1		1,653.4		3,798.9			
10	d	3	564.60	3	9,655.77	4	19,763.33	-	8,133.25
	Karnatak	2,495.8		3,672.8		1,529.9		1,450.0	
11	a	3	-	6	-	2	238.92	0	294.86
12	Kerala	-	-	229.56	-	515.66	1,000.00	150.00	96.69
13	Ladakh	-	_	_	10.00	_	450.00	_	-
	Madhya	10,583.				24,570.			
14	Pradesh	36	3,876.00	-	3,560.00	71	7,247.07	-	1,360.07

	Maharash	2,337.1		3,000.0		6,702.8			
	tra	6	450.00	0	1,393.74	8	6,216.27	-	1,426.42
	Manipur	1,177.2				1,882.8			
16	(NE)	0	90.80	338.08	60.00	7	487.11	759.96	-
	Meghala								
17	ya (NE)	-	1,123.45	-	1,100.00	-	800.00	-	73.79
	Mizoram			1,085.4		1,294.7		1,242.5	
18	(NE)	323.73	2,960.00	1	5,000.00	0	799.84	2	-
	Nagalan								
19	d (NE)	285.51	5,600.00	711.60	8,770.00	557.71	-	609.65	-
		4,758.6		4,090.3		5,173.3		3,200.0	
20	Odisha	7	1,415.60	9	6,558.43	3	22,990.98	0	12,831.61
	Rajastha	4,044.1		5,410.7		6,780.3		3,000.0	
21		7	8,900.00	1	12,804.00	2	12,682.98	0	1,510.23
	Sikkim			1,037.8					
22	(NE)	800.33	-	8	-	497.35	550.00	550.00	-
	Tamil	1,008.2		1,190.6					
23	Nadu	9	216.85	2	-	104.78	994.00	800.00	67.15
	Telangan	3,237.3		5,145.5		3,453.2		3,800.0	
24	a	0	6,280.00	2	14,550.00	8	9,341.25	0	1,535.08
	Tripura	1,411.6		1,065.4		1,580.3			
25	(NE)	5	4,653.24	4	4,650.00	0	4,854.88	850.00	2,638.19
	Uttar								
26	Pradesh	386.68	-	229.64	107.85	398.23	198.00	300.00	-
	Uttarakha								
27	nd	321.28	-	588.39	10.00	276.95	198.00	400.00	553.45
	West	1,262.4				2,303.6			
28	Bengal	5	800.00	-	-	7	-	850.00	-
		50,577.		45,662.		85,313.	1,11,742.5	26,807.	
	Total	24	41,662.14	51	84,091.36	11	2	51	38,977.71

N.B. Amount reflected under the head CCA (for construction of schools) has been given to various construction agencies like CPWD/PSUs/State Societies for construction of school building in the respective States.

Annexure-2 as referred in part (e) and (f) of the answer to Lok Sabha Unstarred Question No.45 dated 04.12.2023 raised by Shri Kripanath Mallah, Shrimati Jaskaur Meena, Shri Malook Nagar, Shri Tokheho Yepthomi regarding "Eklavya Model Residential Schools".

State-wise number of remaining EMRSs for establishment across the country

S. No. State / UT target EMRS Sanctioned so far EMRSs for sanction 1 Andhra Pradesh 28 28 0 2 Arunachal Pradesh 12 10 2 3 Assam 17 14 3 4 Bihar 3 3 0 5 Chhattisgarh 75 74 1 6 Dadra Nagar Haveli & Daman & Diu 1 1 0 7 Gujarat 48 43 5 8 Himachal Pradesh 4 4 0 9 Jammu & Kashmir 6 6 0 10 Jharkhand 92 89 3 11 Karnataka 12 12 0 12 Kerala 4 4 0 13 Ladakh 3 3 0 14 Madhya Pradesh 72 70 2 15 Maharashtra 39 37			Total No. of	No. of EMRS	Remaining
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13 Ladakh 3 3 0 14 Madhya Pradesh 72 70 2 15 Maharashtra 39 37 2 16 Manipur 22 21 1 17 Meghalaya 40 27 13 18 Mizoram 17 17 0 19 Nagaland 22 22 0 20 Odisha 119 106 13 21 Rajasthan 31 31 0 22 Sikkim 4 4 0 23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	11	Karnataka	12	12	0
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15 Maharashtra 39 37 2 16 Manipur 22 21 1 17 Meghalaya 40 27 13 18 Mizoram 17 17 0 19 Nagaland 22 22 0 20 Odisha 119 106 13 21 Rajasthan 31 31 0 22 Sikkim 4 4 0 23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	13	Ladakh	3	3	0
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17 Meghalaya 40 27 13 18 Mizoram 17 17 0 19 Nagaland 22 22 0 20 Odisha 119 106 13 21 Rajasthan 31 31 0 22 Sikkim 4 4 0 23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	15	Maharashtra	39	37	2
18 Mizoram 17 17 0 19 Nagaland 22 22 0 20 Odisha 119 106 13 21 Rajasthan 31 31 0 22 Sikkim 4 4 0 23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	16	Manipur	22	21	1
19 Nagaland 22 22 0 20 Odisha 119 106 13 21 Rajasthan 31 31 0 22 Sikkim 4 4 0 23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	17	Meghalaya	40	27	13
20 Odisha 119 106 13 21 Rajasthan 31 31 0 22 Sikkim 4 4 0 23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	18	Mizoram	17	17	0
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22 Sikkim 4 4 0 23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	20	Odisha	119	106	13
23 Tamil Nadu 8 8 0 24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	21	Rajasthan	31	31	0
24 Telangana 23 23 0 25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	22	Sikkim	4	4	0
25 Tripura 21 21 0 26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	23	Tamil Nadu	8	8	0
26 Uttar Pradesh 4 4 0 27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	24	Telangana	23	23	0
27 Uttarakhand 4 4 0 28 West Bengal 9 8 1	25	Tripura	21	21	0
28 West Bengal 9 8 1	26	Uttar Pradesh	4	4	0
	27	Uttarakhand	4	4	0
Grand Total 740 694 46	28	West Bengal	9	8	1
		Grand Total	740	694	46